


NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 08.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB)No.SR/3721/09/HDB/2017
NAME OF THE COMPANY	Venkateshwara Hatcheries Pvt Ltd
NAME OF THE PETITIONER(S)	Betul Oil Ltd
NAME OF THE RESPONDENT(S)	Venkateshwara Hatcheries Pvt Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
PRANAY SOMINI	Advocate	9718886832 pranay.somini@yahoo.in	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Heard. Shri Pranay Somini, Ld. Counsel for Petitioner and none appeared for Respondent.

The Ld. Counsel for Petitioner submitted that the office objections are complied, however, the regular number is not given by the office. The office is directed to allot the regular number.

Case is posted to 10.11.2017.


Member (T)


Member (J)